NOTICE

It is noticed that while login to the Video Conference, some of the

Advocates do not mention their Serial Number, Full name etc.. However, they

only mention as "item no.5", "HP", etc., So it becomes difficult to identify the

person who wants to login. Such unidentified login cannot be allowed.

So, it is hereby requested to all the Advocates, Party-in-person to

mention the Serial number and their name, while they login. The persons

who login without mentioning serial number and their full name and if

they login by only mentioning Serial number or abbreviations as like

"HP", "SP" etc will not be admitted. All the Advocates / Party-in-person

are requested to adhere strictly to the SOP in respect of Virtual hearing.

By Order,

High Court of Bombay at Goa, Porvorim, Goa

sd/-

Date: 20th January, 2022

(Kiran A. Bagi) Registrar (Judicial)